

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2615
TO BE ANSWERED ON THE 14TH DECEMBER, 2021

SETTLEMENT OF AGRICULTURAL INSURANCE CLAIMS

2615. SHRIMATI VEENA DEVI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the rate of settlement of agriculture insurance claims is very low in some States;
- (b) if so, the details thereof, State-wise including Bihar; and
- (c) the details of the insurance claim amount paid to the farmers for the crop damage for the last three years, State-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c) : Pradhan Mantri Fasal Bima Yojana (PMFBY) is an yield index based scheme and mainly implemented on area approach basis. Claims are worked out on the basis of shortfall in actual yield viz-a-vis the threshold yield in the notified area as per given formula in the scheme. The quantum of claims under the scheme depends upon the happening of natural calamity/yield of the crop and may differ from crop to crop and area to area.

The scheme is voluntary for the States and the Bihar State Government is not implementing the PMFBY since 2018-19.

State-wise details of the insurance claim amount paid to the farmers during the last three years i.e. 2018-19 to 2020-21 under PMFBY are **Annexed**.

Annexure						
State Wise details of Claim Settlement under PMFBY from 2018-19 to 2020-21 as on 03.12.2021						
State/UT Name	2018-19		2019-20		2020-21	
	Reported Claims	Paid Claims	Reported Claims	Paid Claims	Reported Claims	Paid Claims
	Rs. Crore		Rs. Crore		Rs. Crore	
A & N Islands	0.1	0.01	0.001	-	No claims reported	
Andhra Pradesh	1,890.10	1,885.80	1,259.00	1,254.00	Not Implemented	
Assam	2.8	2.8	21.3	-	No claims reported	
Chhattisgarh	1,087.60	1,087.60	1,314.60	1,296.60	882.1	853.9
Goa	0.1	0.1	0.01	0.01	No claims reported	
Gujarat	2,778.10	2,777.90	369.4	111.7	Not Implemented	
Haryana	948.0	947.7	933.1	928.4	1,126.00	1,118.60
Himachal Pradesh	55.0	55	67.5	66.6	36.2	19.2
Jammu & Kashmir	27.4	27.4	Not Implemented		Not Implemented	
Jharkhand	684.9	51	25.5	-	Not Implemented	
Karnataka	2,948.60	2,948.00	1,572.30	1,349.30	539.7	485.8
Kerala	26.7	26.7	85.9	85.9	103	70
Madhya Pradesh	3,777.30	3,777.10	5,991.90	5,947.30	No claims reported	
Maharashtra	6,149.50	6,146.20	6,757.40	6,748.50	1,311.40	940.6
Manipur	0.001	0.001	1.1	1.1	No Coverage	
Meghalaya	0.2	0.2	0.2	0.2	No claims reported	
Odisha	1,170.50	1,170.50	1,170.10	1,152.80	550.2	546
Puducherry	0.5	0.5	7.2	6.2	16.3	-
Rajasthan	3,466.60	3,466.60	4,921.90	4,920.20	3,610.10	3,449.30
Sikkim	0.002	0.002	No claims reported		0.02	0.02
Tamil Nadu	2,662.70	2,662.70	1,168.60	1,136.50	952.4	565.7
Telangana	587.4	148.9	512.8	-	Not Implemented	
Tripura	0.02	0.02	0.8	0.8	2.2	2.2
Uttar Pradesh	469.2	469.2	1,110.60	1,086.60	491.1	486.8
Uttarakhand	72.4	72.4	103.2	103.2	104.6	99.7
West Bengal	535.5	529.8	Not Implemented		Not Implemented	
GRAND TOTAL	29,341.00	28,254.10	27,394.30	26,195.90	9,725.20	8,637.90

Note : 1. Major portion of pending claims is due to non-payment of their share by some State Governments.

2. Claims of some States for Kharif 2020 and Rabi 2020-21 are not reported.

3. Some claims are pending due to issues such as payment failure, discrepancies in yield data/crop survey data, etc.
